

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2316  
ANSWERED ON:23.07.2004  
CLOSURE OF INDUSTRIES DUE TO NON PAYMENT OF LOANS  
Singh Dr. Ram Lakhan

**Will the Minister of FINANCE be pleased to state:**

- (a) the break-up of industries having liability of bank loans;
- (b) the percentage of repayment of loan disbursed;
- (c) the number of industries closed down due to non-payment of bank loans during the last three years. State-wise; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PAUNIMANICKAM)

- (a) & (b) : The break-up of industries having liability of bank /oans as dt the end of March, 2003 is given in Annexure-IA and IB,
- (c) : Closure of Units may happen due to a variety of factors. State-wse list showing the Industries closed during the last three years is given at Annexure-II
- (d) Elaborate guidelines have been issued covering all areas of industrial rehabilitation including rehabilitation of sick SSI units, viz., detection of industrial sickness at incipient stage, carrying viability study, extension of reliefs and concessions,co-ordination among banks and FLS,norms and promoters contributton,extended period of rePayment, conversion of debt into equity, interest rate concessions and waiver of penal interest, etc.